

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 205 of 2013 &
IA-285 of 2013**

Dated : 3rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Sathavahana Ispat Ltd. Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 285 of 2013 (Appl. for stay) to the Respondents returnable on 12.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter for hearing the I.A. No. 285 of 2013 before the **Chennai Circuit Bench on 12.09.2013.** In the meantime, Status Quo be maintained.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**